

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.2059 OF 2020

CRIME NO.25 OF 2020 ON THE FILES OF CHITTARIKKAL POLICE STATION,
KASARAGOD DISTRICT

PETITIONER/ACCUSED:

ANTO ALIAS ANTAPPAN,
S/O CHACKO, CHITTARIKKAL,
CHITTARIKKAL VILLAGE,
KASARAGOD DISTRICT.

BY ADV.SRI.C.S.MANU

RESPONDENTS/COMPLAINANT & THE INVESTIGATING OFFICER:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA,
ERNAKULAM DISTRICT, PIN-682031.
2. STATION HOUSE OFFICER,
CHITTARIKKAL POLICE STATION,
KASARAGOD DISTRICT, (NOTICE TO WHOM
MAY BE SERVED ON THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA,
ERNAKULAM DISTRICT, PIN-682031).

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020